

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 236
(IB)-1744(ND)2019
New-IA-4986/2020

IN THE MATTER OF:

M/s. Syndicate Bank.

... Applicant/Petitioner

Versus

M/s. Bulland Buildtech Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 27.01.2021

CORAM:

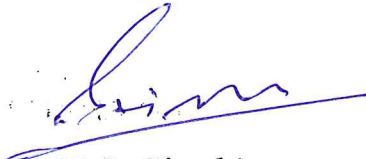
SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Hitesh Sachar and Srishti Badhwar for Petitioner

ORDER

Renotify this case on 2nd February, 2021.


(T.S. Singh)
Court Officer